

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

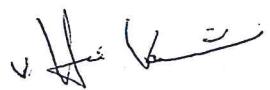
PETITION NUMBER : TCP/105//2016

NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR

NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

1. Paritara Venkateswaran	Counsel for the Petitioner	
2. S. Venkatesh Counsel for R II	Counsel for Respondent	
3. V. Harikumar for Rigar & others	for R 3 & R 4	

ORDER

Counsels for both the parties are present. Both the parties are directed to make compliance with the order dated 23.08.2017 by co-operating with the Mediator and report the outcome of the mediation within four weeks. Put up on 27.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)